



# In The High Court of Manipur at Imphal

[CAUSELIST FOR MONDAY, THE 22<sup>ND</sup> OCTOBER, 2018]

**COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.**

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

**COURT NO - 1**

**BEFORE**

**HON'BLE THE CHIEF JUSTICE**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<b><u>MOTION</u></b>				
1)	BAIL APPLN./24/2018	SAIKHOM TOMPOK SINGH <b>Vs</b> STATE OF MANIPUR	MR. L SOMORENDRO ROY	GA
2)	BAIL APPLN./25/2018	RABICHAND SAIROM <b>Vs</b> NATIONAL INVESTIGATION AGENCY	P PRAVEEN KUMAR MR. H CHANDRAJIT SHARMA	MR. KH SAMARJIT
3)	CRP(C.R.P. Art.227)/56/2018	NAOROIBAM RAJMANI SINGH <b>Vs</b> NINGTHOUJAM (N) KANANBALA DEVI	MS. L SILLORI MR. H ISHWARLAL	XXX
4)	CRP(C.R.P. Art.227)/59/2018	SMT. JASMEET KAUR <b>Vs</b> SHRI SARDAR PURAN SINGH	MR. TH RANJIT Mr S Ibjen	XXX
5)	AB/63/2018	SOIBAM SURESH MEITEI <b>Vs</b> STATE OF MANIPUR AND ANR	MS GEETARANI WAIKHOM N JENITA Mr NG JOTINDRA LUWANG	GA
6)	AB/67/2018	MR. GANGMEI ATHUI <b>Vs</b> STATE OF MANIPUR	MRS. L KIRANMALA MS SANGEETA DAIMEI PH SANDHYARANI Y JEEBITA S ROMA BIKRAM MR. P TOMCHA	MR. RK UMAKANTA, PP (HC)

7)	AB/69/2018	YAIKHOM RANJITKUMAR SINGH <b>Vs</b> STATE OF MANIPUR	MR S SAMUNGOU SINGH MR. H DIJEN MR. N MAHENDRA	MR. RK UMAKANTA, ADL GA
8)	AB/70/2018	THOKCHOM CHAOBA SINGH <b>Vs</b> STATE OF MANIPUR	MR. A ROMMEL MS. N SAVITRI MR. N IBOTOMBI	MR. KH ATHOUBA ADL. PP
9)	CONT.CAS(C)/173/2018	MR THANGJAM SURCHANDRA SINGH <b>Vs</b> MR. T. RANJIT, IAS	MS GEETARANI WAIKHOM MR. H TARUNKUMAR N JINITA Mr NG JOTINDRA LUWANG	XXX

**ADMISSION**

10)	CONT.CAS(C)/113/2013	S TOMBA SINGH <b>Vs</b> S SUNDERLAL AND 4 ORS	MR. TH BABLOO MR. H HENARY MR. H BIRAMANI	MR. KH MANIHAR MR. N IBOTOMBI MR. A ROMMEL MR. H SURAJ
11)	CONT.CAS(C)/179/2013 NO COMPLIANCE REPORT	G KAKHANGAI KABUI <b>Vs</b> RR RASHMI AND 3 ORS	MR. N BIPIN MR. S GUNABANTA MS. KSH HARICHHAYA MR. L ASHINIKUMAR MR. S DIJESHWOR MR. HS PAONAM	MR. N IBOTOMBI MR S SAMARJEET CGC MR. A ROMMEL MR. H SURAJ
12)	CONT.CAS(C)/40/2014	JASPER AND 2 ORS <b>Vs</b> RAM MUIVAH AND 2 ORS	MS. GITANJALI MS. NG PREMICA MR. S RUPACHANDRA, ASG	MR. H SURAJ MR. A ROMMEL MR. N IBOTOMBI
13)	CONT.CAS(C)/52/2014	PAOTONG DOUNGEL AND 3 ORS <b>Vs</b> PC LAWMKUNGA AND 3 ORS	MR S BRONSON MR SAMOM IBJEN MR. ROMENDRO SHARMA MR. S JENNIFER MR. M HEMCHANDRA	MR. AK SOMORENDRO MR. N KUMARJIT MR. TAMPHAMANI MS. S ANIA MR. Y NIRMOLCHAND MR. MARX MR. U AUGUSTA MR. TH RANJIT MR. L SHASHIBHUSHAN MR. N SURENDRAJIT MR PH DINESHCHANDRA MR. L RAJU
14)	CONT.CAS(C)/75/2014 NO COMPLIANCE REPORT	KSH BIMOLA DEVI <b>Vs</b> RAM MUIVAH AND ANR	MR. W ANANDKUMAR MS. SH SARJUBALA MR. M NICKY	MS. N SAVITRI MR. A ROMMEL MR. H SURAJ MR. N IBOTOMBI
15)	CONT.CAS(C)/76/2014 NO COMPLIANCE REPORT	SK REDEAM KHARE AND ANR <b>Vs</b> RR RASHMI AND 2 ORS	MR. RK SANKAR MR. KH BRAJIT MR. CH NIKEL	MR. A ROMMEL MR. N IBOTOMBI MS. N SAVITRI MR. H SURAJ
16)	CONT.CAS(C)/130/2014 NO COMPLIANCE REPORT	KEIBAMDI PANMEI <b>Vs</b> RAM MUIVAH AND 2 ORS	MR APOLLO KSH MS. GITANJALI MR. S RUPACHANDRA, ASG	MR. A ROMMEL MR. H SURAJ MR. N IBOTOMBI
17)	CONT.CAS(C)/136/2015 NO COMPLIANCE REPORT	N GOJENDRO SINGH <b>Vs</b> VINEET JOSHI IAS AND 2 ORS	MR. KH BRAJIT MR. RK SANKAR MR. CH NIKEL	MR. N IBOTOMBI MR. JASOBANTA MR. A ROMMEL

18)	CONT.CAS(C)/169/2015 NO COMPLIANCE REPORT	Y BIJOYKUMAR SINGH <b>Vs</b> O NABAKISHORE SINGH IAS 3 ORS	MR. P JACOB MR. TH KHAGEMBA	MR. N IBOTOMBI MS. N SAVITRI MR. A ROMMEL
19)	CONT.CAS(C)/202/2015 NO COMPLIANCE REPORT	ALLIED ENGINEERING CORPORATION <b>Vs</b> DR J SURESH BABU IAS AND 2 ORS	MR. RK SANKAR MR. KH BRAJIT MR. CH NIKEL	MS. SAVITRI MR. N IBOTOMBI MR. A ROMMEL
20)	CONT.CAS(C)/204/2015 NO COMPLIANCE REPORT	TH GOPAL SINGH <b>Vs</b> DR J SURESH BABU IAS AND 2 ORS	MR. KH BRAJIT MR. CH NIKEL	MR. RK SANKAR MR. N IBOTOMBI MS. N SAVITRI MR. A ROMMEL MR S SAMARJEET CGC
21)	CONT.CAS(C)/206/2015 NO COMPLIANCE REPORT	L SARATCHANDRA SINGH AND 6 ORS <b>Vs</b> DR J SURESH BABU AND 2 ORS	MR. RK SANKAR MR. KH BRAJIT MR. CH NIKEL	MS. SAVITRI MR. A ROMMEL MR. N IBOTOMBI
22)	CONT.CAS(C)/207/2015 NO COMPLIANCE REPORT	Y DEVENDRO SINGH AND 3 ORS <b>Vs</b> DR J SURESH BABU IAS AND 2 ORS	MR. KH BRAJIT MR. RK SANKAR MR. CH NIKEL	MR. N IBOTOMBI MR. A ROMMEL MS. N SAVITRI MR. S JASOBANTA MR S SAMARJEET CGC
23)	CONT.CAS(C)/219/2015 NO COMPLIANCE REPORT	LY CHILANG <b>Vs</b> DR J SURESH BABU IAS AND 2 ORS	MR. RK SANKAR MR. KH BRAJIT MR. CH NIKEL	MS. SAVITRI MR. A ROMMEL MR. N IBOTOMBI
24)	CONT.CAS(C)/220/2015 NO COMPLIANCE REPORT	N HEMCHANDRA SINGH <b>Vs</b> O NABAKISHORE SINGH IAS AND 3 ORS	MR KR PAMEI MR. S RUPACHANDRA, ASG	MR. S JASOBANTA MR. A ROMMEL MR. N IBOTOMBI
25)	CONT.CAS(C)/231/2015 NO COMPLIANCE REPORT	AK RANJIT SINGH <b>Vs</b> O NABAKISHORE SINGH AND 2 ORS	MR KR PAMEI MS BEEDYASAREE M MS. M VIDHYALAXMI MS. GITANJALI MR. S RUPACHANDRA, ASG	MS. N SAVITRI MR S SAMARJEET CGC MS CH MONIBALA MR. N IBOTOMBI MR. A ROMMEL
26)	RSA/7/2017	CH (O) IBETOMBI DEVI BY HER LR CH DOREN SINGH <b>Vs</b> Y (O) MAIMU DEVI	MR. N SAMARJIT MR. H AJIT MR. T RAJENDRA	MR. H CHANDRAJIT SHARMA MR. I BIKRAMJIT TH AMARCHAND MR. TH IBOHAL
27)	<b>With</b> RSA/8/2017	CH (O) IBETOMBI DEVI BY HER LR CH DOREN SINGH <b>Vs</b> TH (O) RK ROMITA DEVI	MR. T RAJENDRA	MR. TH IBOHAL
28)	<b>With</b> MC(RSA)/14/2017	SMT. THOKCHOM (O) ROMITA DEVI <b>Vs</b> CH (O) IBETOMBI BY HER LRS CH DOREN @ DORENDRO SINGH AND 2 ORS	AMARCHAND THOKCHAM	MR. H AJIT
29)	CrI.Rev.P./17/2017	COURTS ON ITS MOTION <b>Vs</b> STATE OF MANIPUR		MS. M VIDHYALAXMI MR. N DHANABIR MR. L BIRENDRAKUMAR GA

30)	CRP(C.R.P. Art.227)/37/2017	SHRI ATHOKPAM MENJOR SINGH <b>Vs</b> CHINGAKHAM MONORAMA DEVI	MR. KH SANTA	MR A ROMESH MR. A MOHENDRO MR. KH LUPENJIT XXX
31)	CONT.CAS(C)/116/2017 NO COMPLIANCE REPORT	U. IBOMCHA SINGH <b>Vs</b> SHRI K RADHAKUMAR SINGH, IAS	MR. TH KHAGEMBA	MR. A ROMMEL
32)	CONT.CAS(C)/228/2017 NO COMPLIANCE REPORT	SHRI A. DHANACHANDRA SHARMA <b>Vs</b> SHRI K. RADHAKUMAR SINGH, IAS	MR. A MOHENDRO MR. TH KHAGEMBA	MR. N IBOTOMBI XXX
33)	CrI.M.C./1/2018 WITH AB 58/2018 (D/O)	STATE OF MANIPUR <b>Vs</b> RAHUL KUMAR JAIN	MR. KH ATHOUBA GA	XXX
34)	MC(RSA)/3/2018	MICHAEL ZIMIK <b>Vs</b> NGATHINGKHUI SHINGNAISUI	MRS I LENIBALA MR PH SATYAJIT SINGH MR. L SOMORENDRO MR. K SOMORJIT	MR. MARK KHAPAI A SANGITA MS V RUNMI MR. S AUGUSTINE XXX
35)	<b>With</b> RSA/1/2018	MICHAEL ZIMIK <b>Vs</b> NGATHINGKHUI SHINGNAISUI	Mrs I LENIBALA Mr PH SATYAJIT SINGH MR. L SOMORENDRO MR. K SOMORJIT	MR. MARK KHAPAI A Sangita Ms V RUNMI Mr L OMESHWAR MR. S AUGUSTINE XXX
36)	AB/53/2018	LAISHRAM NABAKUMAR SINGH <b>Vs</b> STATE OF MANIPUR	MR. ANTHONY MR LEO ROMMEL S MR. CH DHANANJOY	PP (HC) MR. KH ATHOUBA, PP(HC)
<b><u>ORDER</u></b>				
37)	MC(CONT.CAS(C))/120/201 5	RAM MUIVAH IAS <b>Vs</b> H RAMANANDA SHARMA AND 3 ORS	MR. A ROMMEL MR. N IBOTOMBI	MR. H ISHWARLAL
38)	<b>With</b> CONT.CAS(C)/60/2014	H RAMANANDA SHARMA <b>Vs</b> RAM MUIVAH AND 3 ORS	MR. H ISHWARLAL	MR. N IBOTOMBI MR. A ROMMEL MR. KH MANIHAR MR. TH RANJIT MR. H SURAJ
39)	MC(CRP(CRP Art.227)/11/2018 WITH (CRP(CRP Art.227)/2/2017 (D/O)	SMT. KARAM (O) IBEMHAL DEVI <b>Vs</b> SHRI KARAM NARENDRA SINGH	MR. H DIJEN	MR. M I SHARMA MS SALIMA XXX
40)	MC(CRP(CRP Art.227)/16/2018 WITH CRP(CRP Art. 227) 31/2016 (D/O)	SMT. MOIRANGTHEM NINGOL THOUNAOJAM ONGBI PUSPARANI DEVI <b>Vs</b> KM YUREMBAM INAKHUNBI DEVI	MS. BABITA TH	XXX
<b><u>HEARING</u></b>				
41)	RSA/2/2010 WITH PAPER BOOK, FIXED	NO MIKHUBI AND 5 ORS <b>Vs</b> NNTHO THAMBALTOMBI AND 2 ORS	MR. Y SURESH MRS. N DEVESHWORI MR. N UMAKANTA	MR. TH HENRY MR. TH MODHU MR L IBOCHOUBI SINGH MR. N DAVID MR. TH DEEPAK

42)	Crl.Rev.P./6/2014 WITH LC RECORD FIXED	STATE OF MANIPUR <b>Vs</b> M IBOTOMBI SHARMA	PP (HC)	IN-PERSON MR. M I SHARMA
43)	CRP(C.R.P. Art.227)/21/2016 WITH L.C.RECORD. FIXED	M DHANACHANDRA SINGH <b>Vs</b> S CHANDRAKANTA SINGH AND ANR	MR. S SASI MR. A GOLLY MR A PETER MR. H SURAJ MR. H PRABIRKUMAR MR. A BIMOL	MS. K SARJUBALA MR. L BIJOY MR. W OJIT MR RK ANGOUSANA SINGH
44)	CRP(C.R.P. Art.227)/43/2017 FIXED	SMT. THIYAM (O) RANDHONI DEVI <b>Vs</b> SMT. HUIREM (O) RANIBALA DEVI	MR. TH DEEPAK MR. TH IBOHAL	MR. N SURENDRAJIT MR N ZEQUESON XXX
45)	CRP(C.R.P. Art.227)/25/2018 FIXED	L JOYKUMAR SINGH <b>Vs</b> S (N) A (O) PREMLATA@IBEYAIMA DEVI	MR. T RAJENDRA	L PINKY MR. S DEVAJIT
46)	CRP(C.R.P. Art.227)/27/2018 FIXED	YENGGOKPAM KUNJO SINGH <b>Vs</b> YENGGOKPAM YAIMA SINGH	MR. H KENAJIT	MR. H PREMKRISHNA MR. M NABAKISHWOR XXX
47)	CRP(C.R.P. Art.227)/33/2018 FIXED	SHRI THINGUJAM BHUMESHWOR SINGH <b>Vs</b> SHRI LAISHRAM LABANGO SINGH	MR. KH SANTA	MR TH SUBOL MR. SH TOMBISANA SHARMA TH TRIMALCHANDRA KH CHONJOHN XXX
48)	CRP(C.R.P. Art.227)/34/2018 FIXED	SHRI THINGUJAM NABAKISHWOR SINGH <b>Vs</b> SHRI LAISHRAM LABANGO SINGH	MR. KH SANTA	MR. SH TOMBISANA SHARMA MR TH SUBOL TH TRIMALCHANDRA SINGH MR. KH CHONJON XXX

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

1) MR. M NICKY 12-10-2018 To 25-10-2018

**( R.K. MEMCHA DEVI )  
REGISTRAR (JUDL.)**